

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3399
TO BE ANSWERED ON 10.08.2015**

LIBERALISED WAGON SCHEME

3399. SHRI PRATHAP SIMHA :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have launched any Liberalised Wagon Investment Scheme (LWIS) for procurement of rakes of Special Purpose Wagons;**
- (b) if so, the details thereof and the performance of the said scheme; and**
- (c) the total number of private and public sector undertakings have utilised the said LWIS Scheme and the complete details of the utilisation under LWIS Scheme?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a) & (b) Liberalised Wagon Investment Scheme (LWIS) was notified on 15.04.2008 for procurement of Special Purpose Wagons (SPW) and High Capacity Wagons (HCW) through Private Investment by end users (viz. producers, manufacturers and consumers of goods).**

Against approvals for procurement of 55 rakes, having an approximate value of ₹ 1289.07 crores, that have so far been accorded to various customers, 30 rakes have already been procured/ inducted and are running over Indian Railways.

- (c) Approval for procurement of rakes under the said scheme has been given to 11 private companies and 3 public sector undertakings. Out of 30 rakes procured so far, private companies have procured 27 rakes and 3 rakes have been procured by public sector undertaking.**
